GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 2613 TO BE ANSWERED ON 06TH MARCH. 2020

PREVALENCE OF DISEASES

2613. SHRI MALOOK NAGAR:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is a fact that India bears the burden of having more than twenty percent people of the total world population suffering from various diseases and if so, the details thereof; and
- (b) the steps being taken by the Government to address the said problem?

ANSWER THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN)

- (a): According to a report, namely, Global Burden of Disease, 2017 published by the World Health Organization (WHO) and Institute of Health Metrics and Evaluation, the estimated contribution of major disease groups by India to total Global **Disability Adjusted Life Years** (DALY) is 19.2% (morbidity) and 17.7% of the Global deaths (mortality) (DALY is the sum of years of life lost due to premature death and years lived with a disability.) However, such comparative data is not being centrally maintained by this Ministry.
- (b): In the National Health Policy 2017, the Government of India has adopted an integrated approach where screening for the most prevalent NCDs with secondary prevention which would make a significant impact on reduction of morbidity and preventable mortality. This is provided through comprehensive primary health care network with linkages to specialist consultations and follow up at the primary level.

In addition, the Government of India launched the following major National Programmes for prevention and control of lifestyle diseases/NCDs:

- i. National Program for Prevention and Control of Cancer, Diabetes, Cardiovascular Disease and Stroke (NPCDCS). Recently, Chronic Obstructive Pulmonary Disease (COPD) and Chronic Kidney Disease (CKD) have been included under this program.
- ii. National Tobacco Control Program
- iii. National Dialysis Program.
- iv. National Geriatric Care Program.
- v. National Oral Health Programme.

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